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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 17/01/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/173/2016

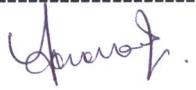
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman

NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
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REPRESENTATION BY WHOM

① Vijaya Prashanth - S. Counsel for Petitioner 

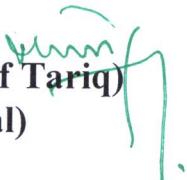
② For Ramasubramanian
Associates 

Karthik Ram Mohan
Shwetha Vasudevan

③ SANDEEP KUMAR. Counsel for R3 

ORDER

Shri S Vijaya Prashanth, representing counsel for petitioner present. Shri Karthik Ram Mohan, representing counsel for R1 to R2, R4 to R7 and Shri Sandeep Kumar, representing counsel for R3 are present. Counsel for petitioner prayed time for filing rejoinder. Time extended at request with a direction to file rejoinder and serve a copy of the same to the other side by the next date of hearing. Put up on **01.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial) 

(K. Anantha Padmanabha Swamy)
Member (Judicial) 